

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (INSOLVENCY) NO.28 OF 2019

In the matter of:

Gouri Prasad Goenka

Appellant

Vs

Punjab National Bank & Anr

Respondents:

Present:

Mr. Aayush Agarwal, Advocate for appellant

Mr. Rajesh Kumar Gautam and Mr. Anant Gautam, Advocates for R1.

Mr. Rajiv Ranjan, Sr. Advocate and Mr. Vikram Hegde, Advocate for R2.

ORDER

09.07.2019- This is a part heard matter. However, learned counsel for appellant wants to seek instructions from his client for going ahead with the arguments. We deem it appropriate to grant a brief adjournment. The arguments shall be resumed on **17th July, 2019.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

Bm/nn